

Name of the Corporate Debtor: Kerala Housing Finance Limited; Date of Commencement of CIRP: 18-09-2019; List of Creditors as on: 23-12-2020

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	6547	2372390423	6547	1810614467	99.84	0	561775956	2372390423	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	17	967587	17	967587	0.05	0	0	967587	Annexure 6
7	Operational creditors (Government Dues)	1	800180	1	800180	0.04	0		800180	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	1065198	5	1065198	0.06	0	0	1065198	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		6570	2375223388	6570	1813447432	100.00	0	561775956	2375223388	